

Annexure-7													
List of operational creditors (Government dues)													
Sl. No.	Details of claimant	Government	Details of claim received		Amount of claim admitted	Details of claim admitted		Amount of oustanding claim	Amount of any Mutual dues, that may be setoff	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	(Amount in ₹)
			Date of receipt	Amount claimed		Nature of	Whether related party?						
1	Government of India (Ministry of Finance)- GST Department			1,19,82,90,894	-			1,19,82,90,894			-		
2	The Deputy Commissioner of Income Tax (TDS) Circle - 1(2), Mumbai			74,00,77,682	-			74,00,77,682			-		
3	Employees Provident fund Organisation, Kandivall			34,37,64,146	11,26,17,449			-			23,11,46,697		
4	Office of the Commissioner of Commercial Tax			16,69,63,980	16,69,63,980			-			-		
5	State Tax Officer (AP Boka)			21,85,37,418	21,85,37,418			-			-		
6	Commissioner of Customs, NS-II JNCH, NHAVA SHEVA			10,18,50,106	-			-			10,18,50,106		
7	The Deputy Commissioner of Commercial Taxes (Govt. of Karnataka)			10,12,19,708	10,12,19,708			-			-		
8	Principal Commission			18,29,774	-			18,29,774			-		We have a received a updated claim during the Liquidation process but claims which were verified and admitted during the CIRP have not been re-verified by the Liquidator, in accordance with Regulation 30(2) of the Liquidation Process Regulations, 2016.
9	ESIC, SRO, MAROL*			2,21,48,678	1,37,76,380			83,72,298		-	-		
10	Commercial Tax Department INDORE CIRCLE-09			6,47,964	6,47,964			-			-		
11	Employees State Insurance Corporation			2,55,374	-			2,55,374			-		
12	ESIC, SRO, LUCKNOW			74,877	-			74,877			-		
13	ESIC, SRO, PUNE			65,567	-			65,567			-		
14	ESIC, RO, TELANGANA			2,43,729	-			2,43,729			-		
15	Satish B Patil, Deputy Commissioner of Commercial Taxes (Audit)-1, DGSTO-1, Bengaluru			36,25,62,037	36,25,62,037			-			-		
16	Joint Commissioner State Tax, Circle-J, Zone III, Jaipur			31,37,138	31,37,138			-			-		
17	BG Latha, Commercial Tax Office(Audit) Bangalore		16-07-2026	6,732	6,732								
18	Assistant Commissioner Kotturpuram Assessment Circle Chennai		20-08-2026	7,40,58,826	-								
19	Excise and Taxation Officer Cum Proper Officer		01-09-2026	96,44,829	-					96,44,829			
TOTAL				3,34,53,79,459	97,94,68,806	-	-	-	1,94,92,10,195	-	96,44,829	33,29,96,803	

Notes — Liquidation Claims / List of Stakeholders

- 1.The claims admitted during the CIRP have been considered as the basis for preparation of the List of Stakeholders in the Liquidation process.
- 2.Claims which were verified and admitted during the CIRP have not been re-verified by the Liquidator, in accordance with Regulation 30(2) of the Liquidation Process Regulations, 2016.
- 3.Claims received during the CIRP but not verified during the CIRP have been verified by the Liquidator in accordance with Regulation 30(2) of the Liquidation Process Regulations, 2016.
- 4.The amount admitted in the List of Stakeholders represents the amount determined after considering the claim submitted, documents/evidence available and verification undertaken, wherever applicable.
- 5.Where a claim has been rejected, wholly or partly, the reasons for such rejection/reduction have been recorded and communicated to the concerned claimant in accordance with the applicable provisions.
- 6.The List of Stakeholders has been prepared category-wise based on the proofs of claims submitted and accepted, in accordance with Regulation 31 of the Liquidation Process Regulations, 2016.
- 7.The amounts reflected in the List of Stakeholders are subject to revision/updates in accordance with the provisions of the Insolvency and Bankruptcy Code, 2016 and the Liquidation Process Regulations, 2016.
- 8.Claims submitted during the liquidation process have been verified by the Liquidator and admitted/rejected, wholly or partly, based on the supporting documents and information available.